

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ,  
ALLAHABAD

Dated: Allahabad this the 2nd August, 1996.

CORAM : HON'ble Dr. R.K.Saxena, J.M  
Hon'ble Mr. S.Dayal, A.M.

Misc. Application No. 1250/96

IN

O.A. No. 1311/92

Sunil Kumar Pandey . ....Applicant

C/A : Sri Sushir Agarwal

Versus

Union of India & others ....Respondents.

C/R :

ORDER

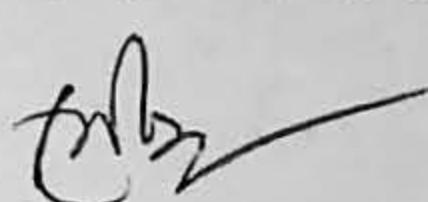
( By Hon'ble Dr. R.K.Saxena, J.M.)

This O.A. was filed by applicant Sri S.K.Pandey seeking quashment of order annexure A-1 dated 20-3-92. During the pendency of O.A. the learned counsel for applicant Sri Sushir Agarwal moved an application for withdrawal of the O.A.

Today Sri R.K.Pandey, brief Holder to Sri Sushir Agarwal is present and moved application for withdrawal of the case. The application is allowed and the O.A. is dismissed as withdrawn.



A.M.



J.M.

T S/-